## One time grant to BPL families for release of new LPG connection

- 439. DR. R. LAKSHMANAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether it is a fact that Government has launched a scheme for providing one time grant to BPL families for release of new LPG connection; and
- (b) if so, the details of the BPL families which have been identified and provided LPG connection under this scheme including the State of Tamil Nadu?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) The Government has launched "Pradhan Mantri Ujjwala Yojana" through which deposit free LPG connections to 5 crore women belonging to the Below Poverty Line (BPL) families over a period of 3 years starting from FY 2016-17 will be given.

(b) Eligible families will be identified through the Socio-Economic Caste Census 2011 data. Under this Scheme, LPG connection will be given to the BPL households across the country including the State of Tamil Nadu. However, priority will be given to those States where LPG coverage is lower than the national coverage.

## Notification for fuel quality standards

- 440. SHRI A. U. SINGH DEO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether Government has issued a draft notification for fuel quality standards, if so, the details thereof and suggestions and recommendations received, if not, the reasons therefor,
- (b) whether State run oil refineries have undertaken measures to switch over to BS-VI auto fuels, if so, the details thereof and if not, the reasons therefor, and
- (c) whether the BS-VI fuel as per Euro-VI standards prevalent in Europe is recommended for introduction in India, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Ministry of Road Transport and Highways (MoRT&H) has issued a draft notification dated 19.02.2016 to introduce BS-VI emission norms for all vehicles to be applicable all over the country by 01.04.2020. MoRT&H has received a number of suggestions and comments on the draft notification.